NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 2/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016

NAME OF THE COMPANY: M/s. Deepak Vegpra Pvt. Ltd. & Ors.

V/s.

Shree Hari Agro Industries Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 247/250

S.NO.	NAME	DESIGNATION	REPRESENTATION		SIGNATURE
2.	Ms. Swara	ingh Advocate Lipi DebRoy Adve	Respondent u	3	S. Deb Rang
٥.	Robit Kur	nar 4	ч		
4.	VINEK WI	ILIK Advocate	2 vendels		

Order

Learned counsel for the petitioner seeks further time to file rejoinder. Let the rejoinder be filed within two weeks with a copy in advance to the counsel opposite.

Interim orders to continue.

List for further consideration on 26.10.2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

20.9.2016 (P.K. Sud)